32 Matters raised

[RAJYA SABHA]

with Permission

SHRI VAIKO: *

MR. CHAIRMAN: Please sit down. ...(*Interruptions*)... This is not a debate; you know it. ...(*Interruptions*)... This will not go on record. ...(*Interruptions*)... He has expressed his views. ...(*Interruptions*)... You have got a right to agree or disagree. ...(*Interruptions*)... Let there be no unnecessary controversy in this. ...(*Interruptions*)... This is not the right thing. ...(*Interruptions*)...

श्री शिव प्रताप शुक्ल: मान्यवर, में आपके माध्यम से सरकार का ध्यान आकर्षित करना चाहता हूँ कि अगर इसको कर किया जाए, तो निश्चित रूप से सभी लोगों को हर भाषा की जानकारी हो सकेगी और आज यह अधिकांश भाषाओं की लिपि भी है, तो इसे पूरा किया जाए।

MR. CHAIRMAN: Every Member has got a right to express his views; he is permitted. If any Member disagrees with him, he has got a right to disagree with him, but not under this rule. Under this rule, hon. Members can only make their views. If you don't agree with it, don't agree. I agree that you don't agree.

श्रीमती कान्ता कर्दम (उत्तर प्रदेश): महोदय, मैं स्वयं को इस विषय से संबद्ध करती हूँ।

लेफ्टीनेंट जनरल (डा.) डी.पी. वत्स (सेवानिवृत्त) (हरियाणा): महोदय, मैं भी स्वयं को इस विषय से संबद्ध करता हूँ।

श्री रामकुमार वर्मा (राजस्थान): महोदय, मैं भी स्वयं को इस विषय से संबद्ध करता हूँ। श्री कामाख्या प्रसाद तासा (असम): महोदय, मैं भी स्वयं को इस विषय से संबद्ध करता हूँ। श्री शमशेर सिंह मन्हास (जम्मू-कश्मीर): महोदय, मैं भी स्वयं को इस विषय से संबद्ध करता

श्री विजय पाल सिंह तोमर (उत्तर प्रदेश): महोदय, मैं भी स्वयं को इस विषय से संबद्ध करता हूँ।

श्री कैलाश सोनी (मध्य प्रदेश): महोदय, मैं भी स्वयं को इस विषय से संबद्ध करता हूँ।

Unacceptable portrayal of Puranas by a dance group in Canada

DR. SONAL MANSINGH (Nominated): Sir, I want to draw the attention of this august House to something that may seem not of immediate importance, but, I think, the echoes go far and wide. Recently, a dance presentation in classical Bharatanatyam

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^{*}Not recorded.

[13 March, 2020]

style was presented by a group of professional Indian male dancers in Canada portraying our Puranas in an unacceptable way. They transgressed all boundaries of decency in the name of artistic freedom. Notwithstanding human rights of any particular group, they have deeply hurt the faith, beliefs and religious sentiments of crores of Hindus. This deserves to be condemned by this august House and the group should not be performing in India, at least. Echoes of such liberal intellectual secular comments and actions are also found in India. But this production on stage gave it a third dimension. It is obscene and vulgar, to say the least, and extremely hurtful to a large community of not only artists but to people of Hindu faith. Our beliefs and concepts are deeply philosophical which point to significant socio-cultural issues. Making fun of any faith is highly uncivilised and has to be condemned. Sir, I may also mention at this point that we have ignored the urgent need to set up Chairs in North American Universities with the help, of course, of NRI Indians, because of the skewed and weird views doubted by so-called intellectual American writers whose books form integral part of M.A. and Ph.D courses in North American Universities, that is, in Universities of Canada and the United States of America which have a large following and readership across the world.

They form very skewed and bizarre views. I mean, I may mention with apologies to you and to this House that there are books which say that the Vedic rishis were sex maniacs and the recharge of the Rig Veda were actually incantations and invocation for sexual prowess. All this is written in the books which are read and recommended for M.A., Ph.D. courses and there are no Chairs on Hinduism in any North American university, nor do we have any other means of fighting this. So, the echoes are far and wide. Thank you, Sir.

DR. RAGHUNATH MOHAPATRA (Nominated): Sir, I associate myself with the matter raised by Dr. Sonal Mansingh.

SHRI RAKESH SINHA (Nominated): Sir, I also associate myself with the matter raised by Dr. Sonal Mansingh.

SHRIMATI ROOPA GANGULY (Nominated): Sir, I also associate myself with the matter raised by Dr. Sonal Mansingh.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the matter raised by Dr. Sonal Mansingh.